THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated Shillong 6th November, 2026

No.HCM.II/123/2015/Pt.II/Estt./28 : As resolved in the Full Court meeting held on 6th November, 2026, the High Court of Meghalaya is pleased to declare the **9th November, 2026** as a holiday for the High Court of Meghalaya, the District Judiciary in the State, the Meghalaya State Legal Services Authority and the Meghalaya State Judicial Academy on account of **"Diwali"** and in lieu thereof, a compensatory working day shall be on the **6th February, 2027**.

By Order etc.,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt.II/Estt./28-A **Dated Shillong 6th November, 2026**

Copy to:-

1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Additional Solicitor General of India/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
9. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
10. All District & Sessions Judges in Meghalaya for favour of kind information.
11. All Registrars/ Joint Registrars/Officer on Special Duty/ Deputy Registrars/Assistant Registrars/ Superintendents, Sections In-charge, High Court of Meghalaya, Shillong for favour of kind information.
12. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.
13. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.
14. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
15. Notice board.
16. Office File.

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6/11/26

REGISTRAR GENERAL